

**From,**  
**Executive Officer**  
**Nagar Panchayat Lar**  
**Deoria**

**To,**  
**The Registrar,**  
**Hon'ble National Green Tribunal**  
**Copernicus marg, New Delhi**

**Subject:** Compliance report of Hon'ble Green Tribunal Order Dated 15.09.2023, passed in O.A No. 170 of 2021, Noorul Sehar Lari v. State of Uttar Pradesh & Ors.

**Sir,**

In Compliance with the order dated 15.09.2023 passed by the Hon'ble National Green Tribunal, New Delhi in O.A No. 170 of 2021, Noorul Sehar Lari vs. State of Uttar Pradesh & Ors., the Compliance Report on behalf of Nagar Panchayat Lar.

It is requested that the said report may be considered by you as per the directions of the Hon'ble Tribunal-wide order dated 15.09.2023, if it is necessary for further consideration then it may be listed before the Hon'ble Tribunal.

  
अधिशसी अधिकारी  
नगर पंचायत लार  
देवरिया

REPORT WITH THE COMPLIANCE ORDER PASSED BY THE  
HON'BLE TRIBUNAL DATED 15.09.2023

1. The Nagar Panchayat, Lar filed a Report in compliance with the order dated 15.09.2023. Upon hearing of the present matter on 15.09.2023, the following directions were made by the Hon'ble National Green Tribunal ("NGT").

*“ 4. It has been suggested to the Principal Secretary, UD, State of Uttar Pradesh to explore the possibility of setting up four waste stabilization ponds instead of existing two ponds. It is also noticed that in the report parameters of fecal coliform though within the limits but are on the higher range, therefore, it is required to be controlled. Hence, these two issues require further consideration at the end of the Lar Nagar Panchayat.*

*5. Hence, at this stage, we dispose of this original application with the direction to Nagar Panchayat Lar to examine the above two issues that is (i) carry out the samples analysis after three months especially in respect of compliance to fecal coliform norms (ii) operationalization of sewage treatment system and submit a report before the Registrar General of the Tribunal by 22.12.2023 and if found necessary, the Registrar General will list matter for ]| .consideration of the Tribunal.”*

  
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2. That as delineated in point 5 of the aforementioned NGT order dated 15th September 2023, and in continuation of the directives therein, it is hereby notified that quality testing of water via bioremediation/phytoremediation and two separate water oxidation ponds has been installed, these methods have been conducted in Nagar Panchayat Lar. Predominantly, coliform testing has been undertaken by a duly recognized laboratory. According to the most recent test report, the Biological Oxygen Demand (BOD) of the water flowing in the oxidation pond is 25.2 mg/l. Chemical Oxygen Demand (COC) stands at 165 mg/l, Total Suspended Solids (TSS) at 62.4 mg/l, and the fecal coliform content was measured at 620 Cfu/100 ml and 626 Cfa/100 ml in Pond-1 and Pond-2 respectively, in conformity with prescribed standards.
  
3. That the construction of two small oxidation ponds for the treatment of drain water has been completed. One pond measures 1 meter in length, 1 meter in width, and 3 feet in depth, while the other is 1 meter in length, 1 meter in width, and 2 meters in depth. Treated water from the oxidation pond is channeled into Nagar Panchayat's Gata Number 2008 (covering an area of 1200 sq. mt) through chambers strategically positioned with Hume pipes. Gata No. 2008 has been configured into a waste stabilization pond, fortified against floods with cemented pillars and iron wire. Additionally, eucalyptus saplings have been planted along the pond's periphery. That in addition to the

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Eucalyptus trees, Canna indica plants, known for their water purification attributes, have been cultivated, these plants are used for water purification.

4. That It is hereby apprised that, under the Swachh Bharat Mission (Urban) in Nagar Panchayat Lar, a target of 1047 individual toilets has been achieved in compliance with 1.0. Furthermore, under the Pradhan Mantri Awas Yojana (Urban), toilets have been constructed, benefiting approximately 1834 families. Regular cleaning of septic tanks and the establishment of ten-seater public toilets in the commercial area of Nagar Panchayat Lar has been executed. The Panchayat ensures that every approved building plan within the city includes mandatory provisions for toilets and septic tanks. Notably, the Nagar Panchayat has arranged for the periodic cleaning of septic tanks in all Lar households. Presently, two sewer suction machines are in possession of Nagar Panchayat Lar, facilitating the regular cleaning of household septic tanks. In accordance with the guidelines outlined in Swachh Survekshan-2023, the sewage extracted during septic tank cleaning will be appropriately disposed of in the Faecal Sludge Treatment Plant (FSTP) situated in Municipal Council Deoria, pursuant to a contractual agreement.

  
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**PRAYER**

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. If the Registrar of this court is satisfied with the report, they may dispose of the matter, as the case is already disposed of.
- ii. Take the above averments on record as the compliance report by the Nagar Panchayat, Lar.
- iii. Pass any such other order as may deem fit.

  
(Rajan Nath Tiwari) 18/12/2022  
Executive Officer  
नगर पंचायत अधिकारी  
Nagar Panchayat Lar  
नगर पंचायत लार  
Deoria  
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3.2

Whether **capacity\*** of FSTP and STP in the city is matching with the total faecal sludge and sewage which is **collected/generated** in the city?

\* Capacity under cluster approach will be considered provided the distance upto 50 km from the city boundary

Marks  
100

This indicator would assess whether the infrastructure to treat entire faecal sludge and sewage generated in the city is available or on cluster basis (upto 50 km)



Scheme of Marking	Marks
>95% capacity matching with total faecal sludge and sewage generated	90
Between 75% -95%	80
Between 50% - 74%	60
Between 30% – 49%	40
<30% but not zero	20

**Geo coordinates** (GIS details) in terms of ULB boundaries, ward number, ward boundaries, landmark etc of all Wastewater treatment Plants (FSTP/STP) to be mapped and updated on SBM portal as per the prescribed details (to be given by MoHUA) to qualify for marks

**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s J Sharp Technology Pvt. Ltd (U.P)	ULR No.	TC953922000006568F
		Test Report No.	ECOLAB/WW/0726/6568/12/2023
		Issue Date of Test Report	14/12/2023
Type of Sample	Waste Water		
Samle Registration No.	726	Name of Location	Nagar Panchayat Lar (Outlet)
		Type of Sample	Outlet
Sampling Method:	APHA	Sample Collected By	By Party
Date of Sample Collection	08/12/2023	Time of sample Collection	11:20 AM
Date of Sample Received	09/12/2023	Time of Sample Received	10:10 AM
Start Date of Analysis	09/12/2023	End Date of Analysis	14/12/2023
Laboratory Environmental Condition	Temperature: 25± 2°C	Sample Quantity	As per requirement
	Humidity: 63%	Sample ID Code	ECO/LAB/6568/12/2023

S. No.	Pond Name	TESTS	Unit	PROTOCOL	RESULT	Limits of Detection	G.S.R 422(E)
							Desirable Limit
1.	Stabilisation Pond-1	pH	mg/l	APHA, 23 <sup>rd</sup> ED 2017, 4500H+A+B	7.16	2-12	5.5-9.0
		Total Suspended Solid as TSS	mg/l	APHA, 23 <sup>rd</sup> ED 2017, 2540D	62.4	5-5000	100.0
		Biochemical Oxygen Demand as BOD 3days at 27°C	mg/l	IS-3025, Part-44,1993	26.2	5-10000	30.0
		Chemical Oxygen Demand as COD	mg/l	APHA, 23 <sup>rd</sup> ED 2017,5220A+B	165.0	5-50000	250.0
2.	Stabilisation Pond-2	pH	mg/l	APHA, 23 <sup>rd</sup> ED 2017, 4500H+A+B	7.12	2-12	5.5-9.0
		Total Suspended Solid as TSS	mg/l	APHA, 23 <sup>rd</sup> ED 2017, 2540D	52.1	5-5000	100.0
		Biochemical Oxygen Demand as BOD 3days at 27°C	mg/l	IS-3025, Part-44,1993	25.2	5-10000	30.0
		Chemical Oxygen Demand as COD	mg/l	APHA, 23 <sup>rd</sup> ED 2017,5220A+B	186.0	5-50000	250.0

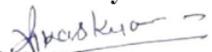
S. No.	Pond Name	TESTS	Unit	PROTOCOL	RESULT	Desirable Limit
1.	Stabilisation Pond-1	Fecal Coliform	Cfu/100ml	IS:1622:1981	620	< 1000 cfu/100ml
		Total Coliform	MPN/100ml	IS 5401:1:2012	70	<100
2.	Stabilisation Pond-2	Fecal Coliform	Cfu/100ml	IS:1622:1981	626	< 1000 cfu/100ml
		Total Coliform	MPN/100ml	IS 5401:1:2012	72	<100

**Statement of Conformity:** The above tested parameters confirm as per GSR-422(E)limits to the sample tested.

**Opinion/Observation:**

13. Test result relate to the items sampled & tested.
14. Test report shall not be reproduced except in full without approval of the laboratory.
15. The test sample will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By  
  
Technical Manager

Authorized By  
  
Quality Manager  
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